

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 02.12.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDEN'T ADVOCATE'S
1	Mr. J L Purohit Sr. Advocate	S.B. Criminal Revision Petition No. 1286/2015 Virmati @ Veena V/S Surendra & Ors.	Mr. JK Suthar	Mr. VK Bhadu

CAUSE LIST 03.12.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDEN'T ADVOCATE'S
1	Mr. Rishi Vaishnav Advocate	S.B. Criminal Misc. Petition No. 3337/2015 A/w S.B. Criminal Petition No. 3362/2015 Harshad Panchal V/s State & Anr.	Mr. Sachin Acharya	Ms. Varsha Bissa, Respodent No. 2

Dharmendra Sharma
30/11/16

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Needy -- Timely Help May Create History ”